

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 2987/2023 In C.P. (IB)/856(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - IA 2987/2023 Anil Goel Liquidator
Rasoya Proteins Limited
V/s
Maharashtra State Electricity
Distribution Company Limited
IN THE MATTER OF
Peerless Financial Services Ltd.
V/s
Rasoya Proteins Limited**

**Section: Application under any other provisions- IBC 19(2) U/s 7 of
(IBC)**

ORDER

IA.No.2987/2023: - Adv. Dhananjaya Sud, Adv. Lokesh Malik and Adv. Akhand Pratap Singh appeared for the Liquidator through VC. Adv. Soham Bhalerao appeared for the Respondent/ Corporate Debtor. Respondent has filed an additional affidavit. Counsel for the applicant/Liquidator seeks time to file additional affidavit. Time granted. Let the additional affidavit be filed within a period of two weeks. List this matter on **09.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)